

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

55(ND)/2016

CORAM:

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020

NAME OF THE COMPANY: Rajeev Behl Vs. S.S. Con Build Pvt. Ltd.

Section 397/398 of the Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Shaunak Kashyap, Advocate for the Petitioner
Mr. Rishi Kapoor, Mr. Satish Rai, Mr. Abhay
Kaushik, Mr. Saurabh D. Karan Singh, Ms.
Madhavi Khare, Ms. Kanika Jain, Advocates
for the Respondent.

ORDER

Be listed before the Regular Bench on 24th March, 2020 and 25th March,
2020.

—Sd—

(Ina Malhotra)
Member (J)